

MR. CHAIRMAN: Now, Matters to be raised with the Permission....
 ...*(Interruptions)*... You write to me and send a request. Viswamji, you have already gained some experience. Please. ...*(Interruptions)*... Shri Kanakamedala Ravindra Kumar. ...*(Interruptions)*.. . Everything is important, that is why the House is sitting. ...*(Interruptions)*... Please. This will not go on record....*(Interruptions)*... Do not give wrong precedents....*(Interruptions)*... Please write to me. ...*(Interruptions)*... Chairman knows whether notices come or not. ...*(Interruptions)*... If he has given and if it is on the way, then expedite it. ...*(Interruptions)*... That is all. ...*(Interruptions)*... Now, Shri Kanakamedala Ravindra Kumar. ...*(Interruptions)*...

SHRI BINOY VISWAM: *

Need to take measures for continuation of studies of Indian medical students who have recently returned from Ukraine

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Hon. Mr. Chairman, Sir, I am very thankful to you for giving me this opportunity to raise an important issue pertaining to thousands and thousands of Indian students pursuing their medical studies in Ukraine and due to ongoing war between Ukraine and Russia, a question mark has been put on their future.

Sir, many Indian students, including the students from Telugu States went to Ukraine to study medicines. On 24th February, 2022.

MR. CHAIRMAN: Time, time. All these facts are known, what is it you want to say because there are three more Members and we are going to have a discussion tomorrow after the Minister makes a Statement? ...*(Interruptions)*.. . I allowed you to make a mention. It is Zero Hour.

SHRI KANAKAMEDALA RAVINDRA KUMAR: In this view, it is pertinent to laud here the efforts taken by the Central Government of India evacuating the students from the war-torn country. Sir, evacuated students are mainly pursuing medicines from Ukraine. Sir, though the safety and security of the students has been ensured, their future is at stake now. The war between Russia and Ukraine is not likely to come to an end in the near future. Therefore, I urge the Government to take necessary steps after

* Not recorded.

consulting with the stakeholders, including the National Medical Commission to absorb all the students returned from Ukraine.

MR. CHAIRMAN: Now, Shri K.C. Venugopal. I got the point. ...*(Interruptions)*... Please, please. ...*(Interruptions)*... Now, Shri K.C. Venugopal. ...*(Interruptions)*... It is not going on record what you are saying.

SHRI KANAKAMEDALA RAVINDRA KUMAR: *

DR. FAUZIA KHAN (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JOHN BRITTAS (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ELAMARAM KAREEM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RIPUN BORA (Assam): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

* Not recorded.

SHRI REWATI RAMAN SINGH (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. PRASHANTA NANDA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Please. ...*(Interruptions)*.. . Please, Shri Ravindra Kumarji. ...*(Interruptions)*...

SHRI K.C. VENUGOPAL (Rajasthan): Mr. Chairman, Sir, the students who have returned from Ukraine due to the war are in a very, very difficult situation. And, their families are also very much concerned about their future. Therefore, what is going to be done to the students is a great concern in the country now. The education of those students has now come to a standstill. What is to going to be done by the Government, the Government has to clarify it because they have to provide a relief on that matter.

DR. AMAR PATNAIK (Odisha): While associating myself with the issue and with the concern raised about the students who have returned, I wish to make a few suggestions in line with the suggestion made by the hon. Chief Minister that you increase the seats by two to five per cent in all the private and Government medical colleges and also take care of the fifth year which has the clinical component in some ingenious method so that their education is not compromised.

DR. SANTANU SEN (West Bengal): Sir, my submission is that due to scarcity of adequate medical education service system, they were forced to go to Ukraine for their medical studies. They have been brought back. They were forced to leave Ukraine. Our Government has taken the responsibility to complete their internship after they pass the eligibility test. But, my humble submission before the Government is, please take care of those students who were forced to leave their studies in between. Many of them are in first year, second year and third year. Some special steps should be taken to accommodate them here in India.

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, I associate myself with the issue raised by the hon. Member.

SHRI RIPUN BORA (Assam): Sir, I associate myself with the issue raised by the hon. Member.

SHRI K. SOMAPRASAD (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BINOY VISWAM (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, I also associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

DR. M. THAMBIDURAI (Tamil Nadu): Sir, I associate myself with the issue raised by the hon. Member.

SHRI S. R. BALASUBRAMONIYAN (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

श्रीमती छाया वर्मा (छत्तीसगढ़) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करती हूँ।

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री नारायण दास गुप्ता (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री सुशील कुमार गुप्ता (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

श्रीमती फूलो देवी नेतम (छत्तीसगढ़) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करती हूँ।

श्री नीरज डांगी (राजस्थान) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

प्रो. मनोज कुमार झा (बिहार) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री राजमणि पटेल (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री शक्तिसिंह गोहिल (गुजरात) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

श्री अखिलेश प्रसाद सिंह (बिहार) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूँ।

MR. CHAIRMAN: Santanu Senji, you are a doctor. You know the regulations of the Medical Council of India and also the other procedures. This has to be attended to, I do agree. But it is a complicated matter. Now, Shri Prabhakar Reddy Vemireddy.

Need for budgetary grant for rare diseases

SHRI PRABHAKAR REDDY VEMIREDDY (Andhra Pradesh): Sir, my Zero Hour submission is regarding the Budgetary grant for rare diseases in India. The National Policy for Rare Diseases, 2021, was formulated aiming at lowering the high cost of treatment of rare diseases. Although more than 450 rare diseases have been identified in the country, less than 50 per cent are treatable and the Drugs Controller General of India approved treatment, currently available only for 12 to 15 of them. The health expenditure incurred on these diseases runs very high and eventually effects the patients' families. The policy has created a voluntary crowdfunding digital platform, seeking contributions from individuals and corporate donors. So far, only Rs.1,15,000 has been raised and 237 patients with treatable conditions are awaiting support of crowdfunding. I request the Government to issue necessary guidelines for provision of sustainable treatment support by the Centre for treatable disorders with an increased budgetary amount by the Central Government.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.